

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 255 of 2016 IN
APPEAL NO. 133 OF 2014

Dated : 09th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Prayas (Energy Group)

.....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr.Adv.
Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot

ORDER

List the matter on **11.05.2016.**

(I.J. Kapoor)
Technical Member

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk